it may ultimately affect the production of steel in Bhilai steel plant as the stock in the plant would diminish by then.

The strike by the transport contractors has already affected a number of workers who are engaged in mines for digging iron ores. Besides this prolonged strike may ultimately result in a national loss and seriously jeopardise the national economy to a great extent.

The Steel Ministry should immediately intervene in the matter to bring an end to the strike by the transporters who are engaged in Dallirajhara mines for transporting iron ore.

(vi) REPORTED DAMAGE TO FOODGRAINS DURING TRANSPORTATION DUE TO NEGLIGENCE OF FOOD CORPORATION OF INDIA

श्री रीतलाल प्रसाद वर्मा (कोडरमा): उपाध्यक्ष महोदय, बिहार प्रदेश विगत वर्ष से सूखा एवं अकाल से ग्रसित है। जहां लाखों लोगों को दो-जून भर पेट खाना नहीं मिल रहा है। लाखों लोग भारत में दाने-दाने के लिए तरसते हैं। प्रशासनिक लापरवाही के कारण अन्न का एक दाना भी नष्ट होना अक्षम्य अपराध गिना जाना चाहिये।

भारतीय खाद्य निगम के अधिकारी भी इतने लापरवाह और कर्त्तव्यहीन हैं कि पंजाब से एक हजार टन गेहूं, जिस का मूल्य 12.50 लाख रुपये है, रेलवे के वैगनों में खुले ट्रेन में लाद कर रांची के लिये भेजा। वर्षा का समय, यदि बन्द वैगनों का अभाव था तो खुले वैगनों में गेहूं कतई नहीं भेजना चाहिये।

दैनिक "रांची एक्सप्रेस" के 8 जुलाई के अंक में प्रथम पृष्ठ पर फोटो भी छपा है, जहां की स्थिति देखने से स्पष्ट हो जाता है कि एफ. सी. आई. के अधिकारी साढ़े बारह लाख के मूल्य के गेहूं को सड़ाने एवं बर्बाद करने के दोषी हैं। इसकी जांच शीघ्र की जाये और दोषी अधिकारियों पर कठोर कार्यवाही की जाये।

(vii) REPORTED STRIKES AND LOCKOUTS IN SEVERAL INDUSTRIAL UNITS IN BOMBAY

SHRI K. P. SINGH DEO (Dhenkanal): Sir, I may be permitted to raise the following matter of urgent public importance under Rule 377:

Seventy-nine industrial units in Bombay, Thana-Belapur Industrial Complex area, some of which were engaged in producing consumer goods components for electrical generation, transmission and distribution equipments and certain vital components for Defence purposes, have been on strike and lockout since the last nine months.

This has affected 35,000 workers, involving a loss of industrial production to the tune of Rs. 1 1/2 crores a day and Rs. 40 lakhs per day loss to the Exchequer by way of Central Excise and other duties.

This has also affected the Defence preparedness of the country, the functioning of the State Electricity Boards and the Exports Promotion and Import substitution effort.

Government in the Labour Ministry must take initiative to resolve this crisis since the Prime Minister herself at the State Labour Ministers' Conference held at Delhi on July 18, 19, 20, 1980 has expressed grave concern in the present economy and the need to raise production of goods for consumer and defence requirements.

(viii) REPORTED DEATHS DUE TO DRINKING OF SPURIOUS LIQUOR IN DELHI ON 19-7-1980

श्री मनीराम बागड़ी (हिसार): उपाध्यक्ष महोदय, देश में अवैध रूप से शराब का निर्माण बराबर बढ़ता जा रहा है और निर्माण करने वालों की पुलिस के साथ साठं-गांठ होने के कारण उसपर कोई रोक-टोक नहीं है। इसी का परिणाम है कि दिल्ली में